

BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION (O.A.) NO. 23/2025/EZ

BEFORE PRATAP NARAYAN TIWARI  
NOTARY JHARSUGUDA  
REGD. NO. ON-01/13  
SL NO...15...DT...13.9.25

IN THE MATTER OF:

TAPAN KUMAR BADHEI

VERSUS

...APPLICANT

STATE OF ODISHA AND OTHERS

...RESPONDENTS

AFFIDAVIT ON BEHALF OF RESPONDENT NO. 05 IN COMPLIANCE WITH  
ORDER DATED 03.07.2025



I, Sri Brajabandhu Bhoi, OAS (SAG), S/o-Late Yudhistir Bhoi aged about 53 years, working as the Additional District Magistrate (General), Jharsuguda do hereby solemnly state and affirm as under:-

That I am authorised to file this Affidavit on behalf of Respondent No. 05 in compliance with the Order dated 03.07.2025 passed by this Hon'ble Tribunal in the instant matter.

- 2. That pursuant to the order dated 03.07.2025 of this Hon'ble National Green Tribunal, immediate action has been taken to ensure compliance, as detailed below,
  - i. That vide this office letter No. 13282/Judl dated 09.09.2025, the Tahasildar, Jharsuguda was directed to serve the copy of notice issued by Registrar, National Green Tribunal, Eastern Bench, Kolkata to the Respondent No. 09 i.e. M/S Infra Engineers Private Limited, through its Managing Director, MSIL, Building, Khapuria, Madhupatna, Cuttack.
  - ii. Accordingly the Tahasildar, Jharsuguda has served the copy of the notice to the Respondent No. 09 i.e. M/S Infra Engineers Private Limited, through its Managing Director, MSIL, Building, Khapuria, Madhupatna, Cuttack on dtd.12.09.2025 vide his letter No.5877, dtd.12.09.2025. (Copy of the letter No.5877/dt.12.09.2025 of Tahasildar, Jharsuguda along with the served copy of the notice is attached as Annexure-01.

VERIFICATION

I, Sri Brajabandhu Bhoi, OAS (SAG), S/o-Late Yudhistir Bhoi aged about 53 years, working as the Additional District Magistrate (General), Jharsuguda do here by verify that the contents of the above affidavit are true and correct to the best of my knowledge and derived from official records maintained by the Respondent No. 05 and nothing material has been concealed therefrom.

Verified at *JSY* on this 13<sup>th</sup> September 2025.

*13.9.25*

*Brajabandhu Bhoi*  
DEPONENT

ADDL. DISTRICT MAGISTRATE  
JHARSUGUDA

*Brajabandhu Bhoi*  
DEPONENT

ADDL. DISTRICT MAGISTRATE  
JHARSUGUDA

PRATAP NARAYAN TIWARI  
NOTARY JHARSUGUDA  
REGD. NO. ON-01/13  
MOB. No.- 9437345360

ANNEXURE - 01

**TAHASIL OFFICE: JHARSUGUDA**Contact: 06645- 272102 E-Mail: [tah.jharsu-od@nic.in](mailto:tah.jharsu-od@nic.in)

District: Jharsuguda, PIN: 768204 (Odisha)

LETTER NO- 5877

DATE- 12/09/25

To

The Additional District Magistrate,  
Jharsuguda.

Sub: Return of served copy of notice.

Ref: Your office letter no. 13282/Judl dtd. 09.09.2025

Sir,

With reference to the letter on the subject cited above, I am to return herewith the served copy of notice in connection with Original Application No. 23/2025/EZ of Hon'ble NGT, Eastern Zone Bench, Kolkata.

This is for favour of your kind information and necessary action.

Encl: As above.

Yours Faithfully,

Tahasildar, Jharsuguda

*[Handwritten Signature]*  
11.9.2025  
TAHASILDAR  
JHARSUGUDA

By e-mail/Speed Post

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA**  
(Through Physical Hearing with Hybrid Mode)

**Original Application No. 23/2025/EZ**

**Tapan Kumar Badhai**  
**Vs.**  
**Govt. of Odisha & Ors.**

To,  
**M/S Infra Engineers Private Limited**  
through its Managing Director  
MSIL Building, Khapuria, Madhupatna,  
Dist: Cuttack, Odisha, India -753010  
E-mail: [msil@msil.co.in](mailto:msil@msil.co.in)

**(Respondent No.9)**

**NOTICE**

Whereas the above titled **Original Application No. 23/2025/EZ** (Copy of Application & Order dated 03.09.2025 annexed) is **listed on 16.09.2025** at 10.30 A.M. before the Hon'ble National Green Tribunal, Eastern Zone Bench at Finance Centre, 3rd Floor, Block III, Action Area-II, New Town, Kolkata (W.B)-700 161 for your appearance in person or by a pleader duly instructed.

2. Take Notice that in default of your appearance on the date above mentioned the said Application will be heard and determined in your absence.

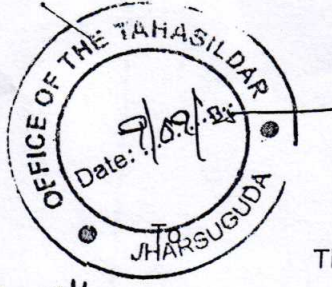
3. Given under my hand and the seal of this Tribunal, this **03<sup>rd</sup> Sep, 2025**.  
Note: (For Orders, Cause Lists & Other information, please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in))

  
**REGISTRAR**  
पंजायक / Registrar  
राष्ट्रीय हरित अधिकरण  
पूर्व क्षेत्रीय न्यायपीठ, कोलकाता  
**NATIONAL GREEN TRIBUNAL**  
**EASTERN ZONE BENCH, KOLKATA**

*Received*  
*Chitambar Dash*  
*12/09/2025*  
*Project Coordinator*  
*MS Infra Pvt Ltd.*

S. A.  
Before Me  
  
A. Nazir  
Tahasil Office  
Jharsuguda

ମହାଶୟ,  
ଆବଦ୍ଧତା ୧୨/୦୯/୨୦୨୫ ଦିନ ମୌଜା କୃତ୍ୟପଦ କୁ  
ପାଇ ଏହି ନୋଟିସ ନାମିତ ବ୍ୟକ୍ତିଙ୍କୁ ଏକ ଜିଡା ନୋଟିସ  
ତାମିଲ କରି ଅନ୍ୟ ଏକ ଜିଡା ନୋଟିସରେ ସ୍ଥାପନ ଆମି  
ଏକଜିଡା ମକଲ ନୋଟିସ ଫେରସ୍ତ କରି ରିପୋର୍ଟ ଦ୍ୱାରା ଜଣାଇଲି।  
ପ୍ରୋ. ଉ. ଜା. କେ. ନ. କେ. ନ.



DISTRICT OFFICE : JHARSUGUDA.  
(JUDICIAL SECTION)

No. VK- 97/2025 13282 / Judl. Dated, 09/09/2025

The Tahasildar, Jharsuguda.

Sub :- Service of Notice to M/S Infra Engineering Private Limited, through its Managing Director, MSIL, Bulding , Khapura, Madhupatna, Cuttack..

Sir,

In inviting a reference to the subject cited above, I am to enclose herewith notice received from the Registrar, Hon'ble NGT, Kolkata, Eastern Bench, for service upon M/S Infra Engineering Private Limited through its Managing Director, MSIL Bulding Khapura, Cuttack in OA No 23/2025 filed by Tapa Kumar Badhei Vrs State and return the same before the date fixed.

This may please be treated as most important and urgent.

Yours faithfully,

*[Signature]*  
Additional District Magistrate,  
Jharsuguda

*[Faint, illegible text, possibly bleed-through from the reverse side of the page]*